

ment offices:

(b) if not, the total number of employees in said scale of Rs. 2000-3200/3500 as on March 31, 1990 who have put in more than 8 years of service in the same grade in Central Secretariat Services:

(c) whether the Government are considering to remove their stagnation after a particular span of service in the very grade; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) to (d) Stenographers in the pay scale of Rs. 2000-3200/3500 are spread over in various Ministries/Departments/Offices of Government of India. No centralised information regarding number of employees who have put in more than 8 years of service in the grade as on March 31, 1990 is maintained.

Stenographers included in the Central Secretariat Stenographers Service in the pay scale of Rs. 2000-3500 with 8 years of approved service are eligible for promotion to a new Private Secretary's Grade in the pay scale of Rs. 3000-4500, introduced on the recommendations of Fourth Pay Commission, with a view to improving their promotion avenues.

The Stenographers working in the non-Secretariat Offices of the Government of India have been given the benefit of a new pay scale of Rs. 2000-3200 which was introduced on the recommendations of Fourth Pay Commission for improving their promotion prospects.

Reimbursement of Central Investment Subsidy

3137. SHRI T. J. ANJALOSE :

PROF. K. V. THOMAS :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received any representation from the Government of Kerala regarding the reimbursement of the Central Investment Subsidy upto 30th September, 1989; and

(b) if so, the details thereof and the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b) The Central Government has received representation from the Government of Kerala for reimbursement of the Central Investment Subsidy sanctioned by the State Level Committee/District Level Committee after 30-9-1988 and disbursed upto 31-12-1989. After discontinuation of the Central Investment Subsidy Scheme from 1-10-1988, the State Governments/Union Territory Administrations were advised that only those claims sanctioned prior to 30-9-1988 and paid before 30-9-1989 (for non-manufacturing units) and before 31-12-1989 (for manufacturing units) would be reimbursed by the Centre.

Expansion of Public Sector Undertakings in Kerala

3138. SHRI T. J. ANJALOSE :
Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received any proposals regarding the expansion of the existing Public Sec-

for Undertakings in Kerala: and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) Yes. Sir.

(b) Details of the proposals are as under:

Indian Rare Earths Limited

- (i) Setting up of a Sillimanite Recovery Plant at Chavara to produce about 10,000 tonnes per annum of sillimanite at an estimated cost of Rs. 2 crores.
- (ii) Setting up of a project at Udyogmandal to utilise additional quantity of monazite available at Chavara at an estimated cost of around Rs. 6 crores.

Fertilizers & Chemicals Travancore Ltd.

- (i) A feasibility report has been prepared for the setting up of a 900 tonnes per day Ammonia Plant at Udyogmandal to replace 3 old units of aggregate capacity of 340 tonnes per day at an estimated cost of Rs. 374.64 crores at price level of February, 1990.
- (ii) First stage clearance for the expansion of NPK production at Cochin Division from 360 tonnes per day to 540 tonnes per day has been given in May, 1990 to prepare draft project report at an estimated cost of Rs. 1.1 crores.

Scheme for Development of Ajanta and Ellora

3139. SHRI DHARMANNA MONDAYYA SADUL: Will the Minister of PLANNING and PROGRAMME IMPLEMENTATION be pleased to state:

(a) Whether the Government of Maharashtra has drawn up a scheme for the development of Ajanta and Ellora for inclusion in the Eighth Five Year Plan:

(b) if so, the details thereof; and

(c) the total cost of the scheme?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) A scheme for the Development of Ajanta and Ellora was proposed by the State Government of Maharashtra for the Eighth Plan.

(b) and (c) The Scheme envisages strengthening of tourist infrastructural facilities, improvement of transport, tele-communication, water supply, electricity, sewerage, roads, aerodrome facilities etc. The estimated cost of the scheme is Rs. 195.6 crores.

Implementation of DWACRA Scheme in Rajasthan, M.P. and A.P.

3140. SHRI VIRENDRA SINGH: SHRIMATI MAHENDRA KUMARI: SHRIMATI SUMITRA MAHAJAN:

Will the PRIME MINISTER be pleased to state:

(a) since when the 'Development of Women and Children in Rural Areas' scheme which is a sub plan of